## **Announcement regarding Business of the House**

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): With your permission Sir, I rise to announce that Government Business during the remaining part of 3<sup>rd</sup> Session of 18<sup>th</sup> Lok Sabha will consist of:-

- 1. Discussion and voting on the First Batch of Supplementary Demands for Grants for the year 2024-25 and introduction, consideration and passing of the related Appropriation Bill.
- 2. Consideration and passing of the following Bills:-
- (i) The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024;
- (ii) The Carriage of Goods by Sea Bill, 2024;
- (iii) The Bills of Lading Bill, 2024;
- (iv) The Coastal Shipping Bill, 2024; and
- (v) The Merchant Shipping Bill, 2024.
- 3. Consideration and passing of the following Bills, as passed by Rajya Sabha:-
- (i) The Oilfields (Regulation and Development) Amendment Bill, 2024; and
- (ii) The Boilers Bill, 2024.

माननीय अध्यक्ष: जिन माननीय सदस्यों को आज नियम 377 के अधीन मामलों को उठाने की अनुमति प्रदान की गई है, वे अपने मामले के अनुमोदित पाठ को तुरंत व्यक्तिगत रूप से सभा पटल पर रख दें।

## 12.07 hrs